

DIVISION BENCH

S-8

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/135(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	SUDARSHAN COMMTRADE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearances via video conference/physically

Mrs. Manju Bhuteria, Adv.] For the Applicant
Ms. Aisha Amin, Adv.]

ORDER

1. Ld. Counsel for the applicant present.
2. Heard. **Reserved For Orders**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**